

**NOTICE**

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at High Court of Bombay at Goa that, during the Summer Vacations 2021, the Division Bench comprising of the **Hon'ble Shri. Justice S. C. Gupte** and the **Hon'ble Shri. Justice M. S. Sonak** will take up Covid-19 related matters from 24<sup>th</sup> May 2021 till 4<sup>th</sup> June 2021.

Dated this 21<sup>st</sup> day of May, 2021

By Order,

High Court, Appellate Side,  
Bombay.

Sd/-  
(D. S. Deshmukh)  
I/c Registrar (Judl-I),